

*Clause 4 was added to the Bill.*

*Clauses 5 and 6 were added to the  
Bill.*

*The Schedule was added to the Bill.*

*Clause 1 was added to the Bill.*

*The Title and the Enacting Formula  
were added to the Bill.*

**Shri T. T. Krishnamachari:** I beg to  
move:

"That the Bill be passed."

**Mr. Chairman:** Motion moved:

"That the Bill be passed."

MESSAGE FROM THE COUNCIL  
OF STATES

**Secretary:** Sir, I have to report the  
following message received from the  
Secretary of the Council of States:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to enclose a copy of the Employees' Provident Fund (Amendment) Bill, 1953, which has been passed as amended by the Council of States at its sitting held on the 24th November, 1953."

EMPLOYEES' PROVIDENT FUNDS  
(AMENDMENT) BILL

**Secretary:** Sir, I lay the Employees' Provident Funds (Amendment) Bill, 1953, passed as amended by the Council of States on the Table of the House.

*The House then adjourned till Half  
Past One of the Clock on Thursday,  
the 26th November, 1953.*